| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-----|-------------------|-----------|-----------|-----------|---------------------|----------|---------|
| 20. | Punjab | 4868 | 8492.32 | 6492.49 | 10304.96 | 3040 | 14.55 |
| 21. | Rajasthan | 9995.58 | 5574.1 | 15627 | 21423 | 23500 | 216.5 |
| 22. | Slkkim | 425.14 | 168.31 | 269.73 | 657.3 | 600.25 | 4.39 |
| 23. | Tamil Nadu | 13526.9 | 10188.72 | 10505.84 | 24532.3 | 26517 | 208.18 |
| 24 | Tripura | 1162.18 | 726.97 | 2752.39 | 4598.22 | 3834.65 | 29.85 |
| 25. | Uttaranchal | 2067.69 | 1855.82 | 3522.02 | 6567.15 | 9144.705 | 63 |
| 26. | Uttar Pradesh | 20245.4 | 22061.21 | 34043.3 | 47427 | 87761 | 724.83 |
| 27. | West Bengal | 10867.61 | 5148.26 | 16748.23 | 16945.95 | 46024.36 | 120.93 |
| 28. | A & N Islands | 0 | 0 | 283.96 | 433.11 | 172.58 | 0.41 |
| 29. | Chandigarh | 0 | 0 | 224.54 | 196.98 | 447.95 | 1.22 |
| 30. | Dadra & N. Haveli | 0 | 0 | 447.42 | 1.21 | 0 | 0 |
| 31. | Daman & Diu | 12 | 12 | 0 | 0 | 111.91 | 0 |
| 32. | Delhi | 161.27 | 0 | 1959.62 | 515 | 0 | 6.3 |
| 33. | Lakshadweep | 19.98 | 0 | 28.31 | 0 | 12.03 | 0 |
| 34. | Pondicherry | 116.46 | 0 | 141.06 | 139.22 | 225.53 | 0.65 |
| | TOTAL: | 155828.32 | 130565.91 | 269638.31 | 360425.98500652.405 | | 3655.24 |

Aided and non-aided teachers training institutes

- 1271. SHRI T.R. ZELIANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of aided and non-aided teachers training institutes and B.Ed, colleges/mahavidyalayas functioning at present in the different parts of the country, State-wise; and $\,$.
- (b) the number of teachers training institutes recognised by the National Council for Teachers' Education in the North Eastern States during the last three years till date?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Information is being collected.

Introduction of Biotechnology at senior secondary level

- 1272. MS. PRAMILA BOHIDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Biotechnology has bright future in the coming years next to IT industry;

- (b) if so, whether this subject has been made compulsory in senior secondary (XI and XII) classes in the schools in Delhi;
 - (c) if not, the reasons therefor;
 - (d) the number of schools where the subject has been introduced; and
- (e) Government's action plan to popularize the course and make it compulsory for all the schools in the NCT of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir.

- (b) No, Sir. Biotechnology has been introduced only as an optional elective subject at senior secondary level (Classes XI and XII) by Central Board of Secondary Education(CBSE).
- (c) to (e) Government of NCT of Delhi has informed that career counselling is done in schools to make students aware of the career options in the field of Biotechnology but it cannot be enforced on the students. Biotechnology has been introduced as optional elective subject in 122 schools, affiliated to CBSE, all over India, including 29 in Delhi.

Mobilization of funds for elementary education

- 1273. SHRI S.P.M. SYED KHAN: Will the Minister of **HUMAN** RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are making progress in achieving the desired level of mobilization of the funds requirement of Rs. 1,37,000 crore by 2009 estimated by an Expert Group on financial requirement for making elementary education a Fundamental Right in 1999, for universalization of elementary education; and;
 - (b) if so, the current status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) In 1999, and Expert group on "Financial Requirements for Making Elementary Education a Fundamental Right" had estimated an additional requirement of Rs. 1,37,000 crores over the next ten years for achieving Universal Elementary Education. However, the Financial Memorandum attached to the Constitution (93rd) Amendment Bill, 2001, which sought to make